

**2012**  
**HIGH COURT, APPELLATE SIDE,**  
**CALCUTTA**

**NOTIFICATION**

**No. 1389 –R (JS)**

**Dated, Calcutta, the 12<sup>th</sup> April, 2012**

It is notified for general information that out of total 22 vacancies declared on 29.03.2012 vide Court's Notification No. 1032-R(JS) in the cadre of District Judge (Entry Level) of the West Bengal Judicial Service, 14 posts being 65% of the said total vacancy will be filled up by way of Normal Promotion in the said Cadre for the year 2012 following the time schedule in compliance with the direction passed by the Hon'ble Apex Court in I. A. No. 227, 265 in W.P. © No. 1022 of 1989 with Civil Appeal No.1867 of 2006 on 20-04-2010, subsequently modified and in terms of the provision for promotion of the Judicial Officer in the cadre mentioned in Rule 6(b) read with Rule 26(b) of the West Bengal Judicial (Conditions of Service) Rules, 2004. This exercise of undertaking of promotion is subject to the result of Malik Mazhar Sultan's case (Civil Appeal No.1867 of 2006), W.P. (C) 46 of 2007 filed by the West Bengal Judicial Service Association and All India Judges' Case (W.P. (C) 1022 of 1989), now pending before Hon'ble Supreme Court of India and without any prejudice to the rights of any other person. The panel for such selection by Normal Promotion will be made on merit cum seniority basis and on passing of a suitability test in terms of said Rule 26(b) from amongst such eligible Judicial Officers other than District Judges as mentioned in Clause (b) of Sub-Rule (1) of rule 6 of the said rules. The number of such vacancy may vary consequent upon directions to be given by the Hon'ble Supreme Court in both the aforesaid cases.

Time Schedule :

- |    |                                                                                       |   |                                 |
|----|---------------------------------------------------------------------------------------|---|---------------------------------|
| 1. | Publication of list of eligible Officers                                              | - | <b>15.05.2012</b>               |
| 2. | Receipt of 10 Judgements (5 Civil & 5 Criminal) of 2012 from the eligible Officers.   | - | <b>30.05.2012</b>               |
| 3. | Suitability Test including Viva Voce.                                                 | - | <b>15.07.2012 to 31.07.2012</b> |
| 4. | Declaration of Final select list (Should be double the number of vacancies notified). | - | <b>31.08.2012</b>               |
| 5. | Issue of appointment letter by Govt. for all existing vacant posts as on date.        | - | <b>30.09.2012</b>               |
| 6. | Last date for joining                                                                 | - | <b>31.10.2012</b>               |

The eligible candidates will be duly intimated through their respective Head of Office.

**By Order**  
**Sd/-**  
**Shri Ishan Chandra Das**  
**Registrar (Judicial Service)**  
**High Court, Appellate Side,**  
**Calcutta.**